COURT-I

Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

APPEAL NO. 207 OF 2015

Dated: 3rd August, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Hooghly Chamber of Commerce & IndustryAppellant (s)

Versus

West Bengal Electricity Regulatory Commission & Anr.

.... Respondent (s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Ms. Neha

Counsel for the Respondent(s) : Mr. C.K. Rai

Mr. Paramhans for R-1

Ms. Puja Priyadarshini for R-2

ORDER

Learned counsel for the Appellant, on instructions, states that she wants to withdraw the appeal. The appeal is allowed to be withdrawn and is disposed of as such.

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/pr